# SETTING UP FOOD & DRUG TESTING LABORATORIES IN HARYANA STATE

#### \*1115 SH. VARUN CHAUDHRY, M.L.A:

Will the Food and Drugs Administration Minister be pleased to state the action taken by the Government on setting up Food & Drug Testing Laboratories in the State?

#### ANIL VIJ, HEALTH MINISTER

Yes, Sir

The reply is placed on the table of the house.

There are two Food Testing Laboratories, the State Food Laboratory, Haryana at Sector-11D, Chandigarh & the District Food Laboratory at Polyclinic, Sector-16, Karnal. There is one Drugs Testing facility i.e. State Drug Laboratory, Haryana, Sector-11D, Chandigarh under the control of Food and Drugs Administration, Department, Haryana.

Both Food Testing Laboratories have been notified under section 43(1) of Food Safety and Standards Act 2006 by Food Safety and Standards Authority of India (FSSAI) and the State Drugs Laboratory is working as per Drugs & Cosmetics Act, 1940 and Rules thereunder.

### **EXECUTIVE SUMMARY**

- There are two Food Testing Laboratories under Food and Drugs Administration, Haryana
  - State Food Laboratory, Haryana, Sector-11D, Chandigarh.
  - District Food Laboratory, Polyclinic, Sector-16, Karnal.
- One Drugs Testing Laboratory is running under the control of Food and Drugs Administration, Haryana State Drugs Laboratory, Haryana, Sector-11D, Chandigarh.
- Both Food Testing Laboratories have been notified under section 43(1) of Food Safety and Standards Act 2006.
- Renovation work of State Food Laboratory, Haryana, Chandigarh has been completed. For this purpose Rs. 50 Lac provided by FSSAI and Rs. 164.48 Lac has been provided by State Government.
- ➤ 03 High End Equipments for State Food Laboratory, Haryana, Chandigarh has been procured and the same have been installed in the said laboratory. For procurement of these equipments FSSAI has provided Rs. 845 Lac.
- For renovation of District Food Laboratory, Karnal, an amount of Rs. 50 Lac has been provided by FSSAI and Rs. 90.29 Lac has been sanctioned by State Government. The renovation work will be started by the PWD (B&R) Department in near future.
- An amount of Rs.450 Lac has been provided by FSSAI for procurement of Basic Equipment for District Food Laboratory, Karnal. The procurement process will be initiated as per FSSAI's guidelines, on completion of renovation work.

- State Drugs Laboratory, Haryana, Chandigarh is running at Sector-11D, Chandigarh presently. The said Laboratory has been proposed to shift in the premises of building of Head Quarter of Food and Drugs Administration, Haryana at Plot No. IP-7, Sector-3, Panchkula.
- The cost of said Plot has been paid by the Department and the process for construction of Building of said Laboratory and FDA, HQ, is in pipe line.
- For upgradation of State Drugs Laboratory, Haryana, Chandigarh, an amount of Rs. 1664 Lac has been sanction by the Central Drug Regulatory Organization (GoI) and Rs. 1200 Lac has been sanctioned by the State Government.

## खाद्य एंव औषधि परीक्षण प्रयोगशालाएं स्थापित करना

## \*1115 श्री वरूण चौधरी, विधायक :

क्या खाद्य एंव औषधि प्रशासन मंत्री कृपया बताएगें कि राज्य में खाद्य एंव औषधि परीक्षण प्रयोगशाला स्थापित करने के लिए सरकार द्वारा क्या कार्यवाही की गई है?

## अनिल विज, स्वास्थ्य मंत्री

## हॉं, श्रीमान् जी

#### जवाब सदन के पटल पर रखा है।

खाद्य एंव औषधि प्रशासन विभाग, हरियाणा के अधीन दो खाद्य जांच प्रयोगशालाएं है, राज्य खाद्य प्रयोगशाला, हरियाणा, सैक्टर 11डी0, चण्डीगढ में एवं जिला खाद्य प्रयोगशाला, पोलीक्लिनिक, सैक्टर—16, करनाल में है। यहाँ एक औषधि जांच सुविधा जोकि राज्य औषधि प्रयोगशाला, हरियाणा, सैक्टर 11डी0, चण्डीगढ है।

दोनो खाद्य जांच प्रयोगशालाएं भारतीय खाद्य सुरक्षा एंव मानक प्राधिकरण द्वारा खाद्य सुरक्षा एंव मानक अधिनियम 2006 के नियम 43(1) के तहत अधिसूचित की गई हैं तथा राज्य औषधि प्रयोगशाला, हरियाणा, चण्डीगढ औषधि एंव प्रसाधन सामग्री अधिनियम, 1940 तथा उसके अधीन नियमों के तहत कार्य कर रही है।